

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2236/2015

New Delhi, this the 03rd day of April, 2017.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Rahul Yadav,
Age 26 years,
Group – 'C',
S/o Suresh Kumar Yadav,
R/o H.No. 571, Sector-10,
Gurgaon, Haryana-12001. Applicant

Versus

1. Staff Selection Commission,
Through its Secretary,
Block-12, CGO Complex, Lodhi Road,
New Delhi-110504.

2. Union of India,
Through Secretary,
Ministry of Personnel, Public Grievances & Pension,
North Block, Central Secretariat,
New Delhi. Respondents

(By: Sh. Gyanendra Singh)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

None for the applicant. Even on the last date the applicant was not present. It therefore appears that he is no longer interested in pursuing this OA any further.

2. Accordingly, the same is dismissed for default of appearance and for non-prosecution.

**(Raj Vir Sharma)
Member (J)**

**(Shekhar Agarwal)
Member (A)**

/ns/